

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 2

Customs Appeal No. 20416 of 2019

(Arising out of Order-in-Appeal No. 07-08/2019 dated 23.01.2019 passed by the Commissioner of Customs (Appeals), Bangalore.)

Schenker India Pvt. Ltd.

101, 1st Floor Touch Down Building,
No. 1-2, Hal Airport Road Adjacent to Hal Museum
Bangalore, karnatak – 560037.

.....**Appellant(s)**

VERSUS

Commissioner of Customs,

Office of the Chief Commissioner of Customs,
C. R. Buildings, Queens Road,
Bangalore – 560 001.

.....**Respondent(s)**

Appearance:

Mr. Rachit Jain, Advocate with Ms. Shradha Pandey, Ms. Purvi Asati, Advocates
for the Appellant

Mr. M. Sreekanth, Asst. Commr. (AR) for the Respondent.

CORAM:

HON'BLE MR. P.A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MR. PULLELA NAGESWARA RAO, MEMBER (TECHNICAL)

Date of Hearing: 04.12.2025

Date of Decision: 02.06.2026

PER : PULLELA NAGESWARA RAO

This appeal is allowed. For Order, see order of this date in
Customs Appeal No. 21474 of 2018.

**(P.A. AUGUSTIAN)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**